

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(24) T.C.P.(I.B)-158/9/(MB)/2017
MA 975/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.09.2018

NAME OF THE PARTIES: Panama Petrochem Ltd.
V/s
Aryavart Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT:9 of INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representative of RP is present.
2. MA 975/2018:-This Application is submitted by the RP. It is stated the Expression Of Interest has been received. Seeking exclusion of days from 19th March 2018 to 09th April 2018. Stated that 180 days are expiring on 15.09.2018.
3. For the purpose of computation of 180 days this twenty days are to be excluded. Petition is allowed with these directions.

SD/-

M.K. SHRAWAT
Member (Judicial)

06.09.2018.

HHS